

Annexure-8															
Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 10.08.2026															
List of operational creditors (other than Workmen and Employees and Government Dues)															
(Amount in INR)															
Sr No.	Name of creditor	Identification number	Details of claim received		Details of claims admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed (in Rs.)	Amount of claim admitted (in Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Nayan Parikh & Co.	ICAI Firm Registration No: 107023W	23 March 2026	5,31,000	4,41,000/-	Unsecured	-	-	No	-	-	-	90,000	-	Dues as per the details of liabilities of the Corporate Debtor available as on the Insolvency Commencement Date as provided by the Directors (powers of Board suspended),
2.	Mody Enterprise (Mumbai) Private Limited	U24233MH2011PTC223114	04.07.2026	2,04,06,685	-	Unsecured	-	-	-	-	-	-	-	2,04,06,685	Claim received beyond timeline specified as mentioned in Regulation 12. Accordingly, the claims will be dealt as per Regulation 13 (1B) and (1C) of CIRP Regulations.
	Total:			2,09,37,685/-	4,41,000/-	-	-	-	-	-	-	-	90,000	2,04,06,685	

General Notes: Claims that are admitted may be subject to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.